

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO.6062
TO BE ANSWERED ON: 04.04.2018

CHILD PORNOGRAPHY

6062. DR. SHASHI THAROOR:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has taken steps in pursuance of the order of the Supreme Court directing the Government to set up an online portal and hotline number where anonymous complaints could be filed against those responsible for uploading child pornography and videos of sexual assault;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI K. J. ALPHONS)

(a) to (c): Yes Sir. Ministry of Home Affairs (MHA) is implementing the `Cyber Crime Prevention against Women and Children (CCPWC)' scheme from NIRBHAYA funds during the period 2017-2020, which *inter-alia*, aims to setup an online cyber-crime reporting portal which will allow public to anonymously report the complaints of child pornography and videos of sexual assault. MHA has also initiated the process for creating a sub-project under CCPWC scheme for establishing a hotline for reporting of such complaints.
